

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3719
ANSWERED ON:30.07.2009
PRICES OF MEDICINES
Singh Shri Uday Pratap

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the multi national companies are importing scheduled medicines at higher prices than that is being sold by the Indian manufacturers;
- (b) if so, the comparative prices of such medicines vis-a-vis Indian prices of scheduled and non-scheduled medicines during the last three years; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SR1KANT KUMAR JENA)

(a) The National Pharmaceuticals Pricing Authority (NPPA) fixes/ revises the prices of formulations as per the formula given in paragraph 7 under DPCO, 1995. This paragraph provides different methods of fixing the prices of indigenous and imported formulations which in turn leads to differences in their prices.

(b) & (c) Prices fixed as per provision of DPCO, 1995 in respect of the formulations imported in fully finished form are generally higher than the prices of domestic substitutes, wherever available. Prices fixed by NPPA for these formulations from time to time are available on the NPPA website www.nppaindia.nic.in. Where domestic substitutes are available in the Indian market, the prices of equivalent imported scheduled formulations are fixed by considering 35% Maximum allowable Post- Manufacturing Expenses (MAPE).